



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 167/2021
in
O.A. No. 2540/2019**

This the 27th day of August, 2021

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Surendra Singh, aged about 68 years,
S/o Sh. Bhagwant Singh
R/o 2/159, Block-2, Sector-2,
Rajender Nagar, Sahibabad,
Ghaziabad, U.P.

Last employed as:
Assistant Fitter (T.No. – 42033)
Delhi Transport Service
CWS-II, Okhla,
(Petitioner through S.A.)

...Petitioner

(By Advocate: Sh. D.S. Chaudhary)

VERSUS

Sh. B.S. Chauhan
Senior Manager (Pension)
Delhi Transport Corporation
Indraprastha Estate,
New Delhi - 110002

...Respondent

(By Advocate: Sh. Ajesh Luthra)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

Pursuant to notice from this Tribunal in the aforesaid Contempt Petition (CP), the respondent has filed the reply.

2. Learned counsels for the parties submit that directions of this Tribunal have already been complied with.
3. Accordingly, the CP is closed. Notice is discharged.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

Dkm/Pinky/Akshaya